

Name of Company	Rs. in crores
ECL	16.0000
BCCL	NIL
CCL	73.0000
WCL	90.8200
SECL	103.5595
NCL	19.4826
MCL	20.9000
CMPDIL	1.8000
CIL including NEC	4.8873

**Backlog of Reserve Posts in Customs
and Excise Department**

2671. SHRI K.D. SULTANPURI : Will the Minister of FINANCE be pleased to state :

(a) the backlog of reserved posts in the Customs and Excise Department, category-wise as on March 31, 1998; and

(b) the steps taken by the Government to clear this backlog, till 31st January, 1999.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) The information is being collected and will be laid on the Table of the House.

Increase in the Price of Hot Rolled Items

2672. SHRI U.V. KRISHNAMRAJU :
SHRI JAYARAMA I.M. SHETTY :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether SAIL and private sector steel giants have decided to increase the price of Hot Rolled items;

(b) if so, the details thereof;

(c) whether SAIL and other steel giants had increase the prices of Hot Rolled items just 23 months before; and

(d) if so, the reasons and justification of such hike again?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (d) With

the introduction of New Industrial Policy in 1991 and the subsequent removal of price and distribution controls on steel with effect from 16th January, 1992 prices of steel including that of Hot Rolled items are governed by interplay of market forces. Further, prices of Hot Rolled items were adjusted recently by the producers in an effort to improve their net sales realisation in a declining market.

Misuse of MODVAT

2673. SHRI GURUDAS KAMAT : Will the Minister of FINANCE be pleased to state :

(a) whether there is rampant misuse of MODVAT during the recent years;

(b) if so, the details regarding total number and extent of duty/tax evasion under MODVAT, State-wise;

(c) the steps taken or proposed to be taken to prevent misuse of MODVAT by both legislative and administrative side; and

(d) the additional revenue mobilised during 1997-98 and the revenue likely to be mobilised during the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) Upto date information is not readily available. The same is being collected and will be laid on the Table of the House.

Forex Department of State Bank of India

2674. SHRI BASU DEB ACHARIYA : Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India has partially shifted its Forex Department from Calcutta to Mumbai;

(b) if so, the reasons therefor;

(c) whether the Government of West Bengal was consulted before taking this decision; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) The information is being collected and will be laid on the Table of the House.